MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. FX-8/7/2025-e-FD
GOVERNMENT OF MANIPUR
DEPARTMENT OF FINANCE
(Finance Expenditure)

N O T I F I C A T I O N

Imphal, the 04th September, 2025

No. FX-8/7/2025-e-FD: The Government of Manipur hereby notifies the applicable rates of different items to be used in the structure of Cost Card of Indian Made Foreign Liquor (IMFL) to determine Maximum Retail Price (MRP) as below:

Sl. No.	Items		Rates
1	Transportation cost per case	Bonded	Rs. 100
		Wholesale	Rs. 40
		Retail	Rs. 10
2	Handling charges per case	Bonded	Rs. 5
		Wholesale	Rs. 5
		Retail	Rs. 5
3	Insurance	Bonded	1% on Ex-Distillery Price (EDP)
		Wholesale	1% on Ex-Bond Price (EBP)
4	Wholesaler margin		10% on Ex-Distillery Price (EDP)
5	Retailer margin		15% on Ex- Distillery Price (EDP)

TOIJAM CHINGTHANGKHOMBA MEETEI,
Under Secretary, Finance,
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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